

## **SUPREME COURT OF INDIA**

**Re: Appointment of Mr. Justice Vikram Nath, Judge, Allahabad High Court as Chief Justice in Andhra Pradesh High Court.**

Office of the Chief Justice of the Andhra Pradesh High Court which has recently been constituted as separate High Court for the State of Andhra Pradesh, has been lying vacant right from the day of its inception. Therefore, appointment to that office is required to be made.

Mr. Justice Vikram Nath is the senior-most Judge from Allahabad High Court and is functioning in that High Court since his elevation. Having regard to all relevant factors, the Collegium finds Mr. Justice Vikram Nath suitable in all respects for being appointed as Chief Justice of the Andhra Pradesh High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation the Collegium is conscious of the fact consequent upon the proposed appointment there will be three Chief Justices from the Allahabad High Court, which is the largest High Court in the country with the sanctioned strength of 160 Judges.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde ), J.

( N.V. Ramana ), J.

New Delhi,  
April 08, 2019.